

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART I, SECTION I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 175 (RE-2008)/2004-2009
NEW DELHI: Dated April 15, 2009

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures, Vol 1 (RE – 2008):

1. In Appendix 30 A notified vide Public Notice 135 (RE 2008)
Dated 15th January 2009, in the column of Export Obligation Period against Sl No 1 (a), after the existing entry, the following shall be added:
“However, for imports completed up to 31.12.2008, Export Obligation Period (EOP) shall be 150 days from the date of clearance.”
2. After the first sentence of second sub para of Para 6.7 (c), as amended vide Public Notice No. 50 dated 17th July 2008, the following shall be inserted:
“However, for imports completed up to 31.12.2008, Export Obligation Period (EOP) shall be 150 days from the date of clearance.”

This issues in public interest.

(R.S. Gujral)
Director General of Foreign Trade
And Ex-officio Additional Secretary to the Govt. of India

(Issued from File No. 01/92/180/20/AM 06/PC VI)

£ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉEÉ¶ÉxÉÉlÉÇ
£ÉÉ®iÉ °É®BÉEÉ®
´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉäÉªÉ
´ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 175 /(+ÉÉ® <Ç-2008)/2004-09
xÉ<Ç ÉÊñãÉÉÒ, ÉÊnxÉÉÆBÉE& 15 +É|ÉèãÉ, 2009

ÉÊ´Éñä¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ, 2004-09 BÉEä {Éè®ÉOÉÉ{ÉÉ 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉÉä
BÉEÉ |ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉñä¶ÉBÉE, ÉÊ´Éñä¶É BªÉÉ{ÉÉ®, |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE, JÉhb-1
(+ÉÉ®<Ç-2008) àÉå, AiÉnÂuÉ®É, ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ BÉE®iÉä cé&-

1. °ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 135(+ÉÉ® <Ç-2008) ÉÊnxÉÉÆBÉE& 15 VÉxÉ´É®ÉÒ, 2009 BÉEä
uÉ®É +ÉÉÊvÉÉÊ°ÉÝÉÊSÉiÉ {ÉÉÊ®ÉÊ¶É] 30BÉE àÉå µÉÉàÉ °ÉÆ. 1(BÉE) BÉEä àÉqä ÉÊxÉªÉÉÇiÉ nÉÉÊªÉi´É
+É´ÉÉÊvÉ BÉEä BÉEÉäÉªÉ àÉå àÉÉèVÉÝnÉ |ÉÉÊ´ÉÉÊ¶] BÉEä ¢ÉÉn, ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ BÉEÉä VÉÉä½É
VÉÉAMÉÉ&-

" iÉlÉÉÉÊ{É, 31.12.2008 iÉBÉE ÉÊBÉE A MÉA +ÉÉªÉÉiÉÉä BÉEä ÉÊãÉA, ÉÊxÉªÉÉÇiÉ nÉÉÊªÉi´É BÉEÉÒ
+É´ÉÉÊvÉ ÉÊxÉBÉEÉ°ÉÉÒ BÉEÉÒ iÉÉ®ÉÒJÉ °Éä 150 ÉÊnxÉ cÉäMÉÉÒ*"

2. °ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 50 ÉÊnxÉÉÆBÉE& 17 VÉÖãÉÉ<Ç, 2008 BÉEä uÉ®É ªÉlÉÉ
°ÉÆ°ÉÉäÉÊvÉiÉ {Éè®É 6.7(MÉ) BÉEä nÝ°É®ä ={É {Éè®É BÉEä {ÉcãÉä ´ÉÉBÉDªÉ BÉEä ¢ÉÉn
ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ BÉEÉä VÉÉä½É VÉÉAMÉÉ&-

" iÉlÉÉÉÊ{É, 31.12.2008 iÉBÉE ÉÊBÉE A MÉA +ÉÉªÉÉiÉÉä BÉEä ÉÊãÉA, ÉÊxÉªÉÉÇiÉ nÉÉÊªÉi´É BÉEÉÒ
+É´ÉÉÊvÉ ÉÊxÉBÉEÉ°ÉÉÒ BÉEÉÒ iÉÉ®ÉÒJÉ °Éä 150 ÉÊnxÉ cÉäMÉÉÒ*"

<°Éä ãÉÉäBÉEEÊciÉ àÉå VÉE®ÉÒ ÉÊBÉEªÉÉ VÉEiÉÉ cè *

(+ÉÉ®.A°É. MÉÖVÉ®ÉãÉ)
àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ´Énä¶É BªÉÉ{ÉÉ®
A´ÉÆ {ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉEE®

({ÉEE.°ÉÆ. 01/92/180/20/AAàÉ06/{ÉÉÒ°ÉÉÒÒÒ-VI °Éä VÉE®ÉÒ)